GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:3072 ANSWERED ON:30.08.2012 LICENCES FOR OPENING OF JAN AUSHADHI OUTLETS Panda Shri Baijayant

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the criterion made by the Government while granting licences to open the Jan Aushadhi Outlets (JAOs);
- (b) the State-wise details of the number of Expressions of Interest (EOIs) received and the number of licences granted by the Government during the last three years; and
- (c) the measures taken by the Government to ensure that the quality of drugs supplied at the JAOs is not compromised?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) According to the Jan Aushadhi Campaign initiated by the Government of India, Department of Pharmaceuticals, Jan Aushadhi Stores are opened in the Government Hospitals to make available quality generic medicines at affordable prices to all, by way of supply of medicines through Central Pharma Public Sector Undertakings. Under the campaign, it was intended to open, to begin with, at least one Jan Aushadhi Store in each District, wherever the State Governments extend their support and cooperation in allotting the space in the Government Hospitals and also identifying the agencies amongst NGOs, Charitable/Co-operative/Hospitals and Government Bodies to manage such stores.
- (b) As regards details of number of stores opened during the last three financial years, a statement is attached herewith as an Annexure. It may be stated here that the State Governments themselves have identified the agencies like Red Cross Society, Rogi Kalyan Samities etc. to run such stores.
- (c) All the medicines which are being supplied to the Jan Aushadhi Stores by the Central Pharma Public Sector Undertakings are of standard quality and are manufactured in compliance with the Indian Pharmacopoeial (IP) Standards as required under the Drugs & Cosmetics Act, 1940 and the Rules thereunder. The medicines which are made available to the Jan Aushadhi stores are not only equal in quality but also have the same efficacy and potency as compared with the much expensive branded medicines. This is corroborated by a regular study being conducted by AllMS to check the quality of medicines supplied to the Jan Aushadhi Stores. According to report provided by the AllMS, all the samples examined by them meet IP standards.